

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 207/252/ND/2018**

**Under Section: 252**

**In the matter of:**

Uniyal Cargo Movers Pvt Ltd.

....**Appellant**

Vs.

ROC

....**Respondent**

**Order delivered on 20.09.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Appellant : Mr. Sachin Kaushal, Proxy Counsel

For the ROC : Ms. Kusum Yadav,  
Company Prosecutor

For the IT : Mr. Deepak Aanand, Jr. St. Counsel  
with Mr. Aayushman Vatsayayana,  
Adv.

**ORDER**

Proxy-counsel for the appellant requests for adjournment. Pleadings are complete. Adjourned to 30.10.2018.

— S/D —

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**